

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA. No. 05/2017

IN THE MATTER OF:

M/s Akai Consumer Elect. India Ltd. & Ors. APPLICANT / PETITIONER

SECTION:

Under Section 391

Order delivered on 08.08.2017

Coram:

**CHIEF JUSTICE M. M. KUMAR
Hon'ble President**

**DEEPA KRISHAN
Hon'ble Member (Technical)**

For the APPLICANT / PETITIONER :- Mr. Varun Garg, Advocate

For the RESPONDENT :-

ORDER

Order is Reserved


**(CHIEF JUSTICE M. M. KUMAR)
PRESIDENT**


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**